

(c) whether India had sent the 'largest official' contingent after the host; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI MAMATA BANERJEE): (a) and (b). Amateur Athletic Federation of India(AAFI) sent twenty eight athletes and five officials to take part in the Ninth Asian Track and Field Meet held in Kuala Lumpur.

(c) AFFI have informed Government that this was not so.

(d) Does not arise.

Building for Kendriya Vidyalaya at Hamirpur

1893. PROF. PREMDHUMAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to construct a building for the Kendriya Vidyalaya at Hamirpur, Himachal Pradesh;

(b) if so, by what time the work is likely to begin; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c). The construction work of permanent school building at Hamirpur has already been entrusted to C.P.W.D.

Sports Development in Kerala

1894. PROF. K.V. THOMAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the amount of assistance given to Kerala for the development of sports and games;

(b) whether any new proposals have been received from the Government of Kerala for the Central assistance; and

(c) if so, the action taken thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS & SPORTS AND DEPARTMENT OF WOMEN & CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a). A sum of Rs. 2,68,87,631/- has been sanctioned and released to the Government of Kerala for development of Games and Sports.

(b) and (c) 30 new proposals have been received for Central assistance under the Scheme of Grants to State Sports Councils etc. One case has been approved. Deficiencies have been pointed out for rectification to the State Government in 10 cases. Others are under process. Another 55 proposals have been received under the Scheme of Grants to Rural Schools. 6 nos. have been rejected. Deficiencies in respect of remaining 49 cases have been pointed out to the State Govt. for compliance.

[*Translation*]

Bridges in Aligarh District

1895. SHRI RAJVEER SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether some places/railway stations have been selected for the construction of over-bridges in Aligarh district; and

(b) if so, the names of such places/ railway stations and when the construction is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a). No, Sir.

(b) Does not arise.

[English]

Allotment of Wagons to F.C.I.

1896. SHRI HANNAN MOLLAH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the non availability of wagons to the Food Corporation of India caused problem in supply of foodgrains to West Bengal;

(b) if so, the position of wagons given by the railways to the Food Corporation of India for supply food and other materials in West Bengal during the last six months, month-wise; and

(c) the steps the Government propose to take in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a). No, Sir.

(b) and (c) Do not arise.

New Lines in Madhya Pradesh

1897. SHRI MAHENDRA KUMAR SINGH THAKUR: Will the Minister of RAILWAYS be pleased to state:

(a) the number of places where survey has been conducted to lay new railway lines during the last three years and the current year particularly in Madhya Pradesh; and

(b) the estimated cost of these new railway lines projects?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a). Seven surveys for new lines have been conducted/ are in progress in the State of Madhya Pradesh during the

last 3 years and the current year.

(b) Decision on construction of these lines will depend on the results of surveys and availability of funds.

Non-Practising allowance

1898. SHRI ANAND RATNA MAURYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the basis and rationale of providing non-practising allowance to medical officers, technical officers and subordinate officers of the Ministry;

(b) whether there is any discrepancy in the applicability of sanctioning no-Practising allowance to class II officers; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) The basis and rationale of providing non-practising allowance to medical officers, technical officers and subordinate is to prevent private practice by these doctors

(b) No, Sir.

(c) Does not arise.

[Translation]

Maternal and Child Health Programme in Bihar

1899. SHRI RAM LAKHAN SINGH YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total expenditure incurred under the maternal and child health services programme in Rohtas, Bhopur, Patna, East and West Champaran districts of Bihar; and

(b) the target fixed under the programme and the extent to which it has been achieved during the last three years?